



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.):
TIS HAZARI COURTS, DELHI.**

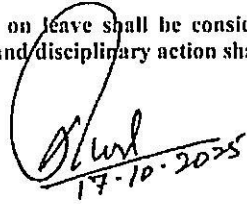
ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl.No.	Name of Sr. PA/PA	From	To
1.	Ms. Geeta Kumari Kaundal (EC-38149676)	Sr.PA in the Court of Sh. Neeraj Sharma, District Judge-04, Central District, Tis Hazari Courts, Delhi	Sr.PA in the Office Pool, Central District, Tis Hazari Courts Delhi
2.	Sh. Sundar Kumar Singh (EC-62817818)	PA in the Office Pool, Central District Tis Hazari Courts Delhi	PA in the Court of Sh. Neeraj Sharma, District Judge-04, Central District Tis Hazari Courts Delhi
3.	Ms. Vishu Khatri D/o Sh. Vijay Kumar Khatri	PA in the Office Pool, Central District, Tis Hazari Courts Delhi	PA in the Court of Sh. Chander Mohan, District Judge - 14 (LAC), Central District, Tis Hazari Courts, Delhi

Note:-

1. The above-mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


17.10.2025

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs), Delhi

No. 8174-81189 /Admn-I(HQs)/T&P/2025

Dated, Delhi the _____

Copy forwarded for information and necessary action to: -

1. The Officers and Officials concerned.
2. The Personal Office of the undersigned.
3. The Sr. Accounts Officer/Accounts Officer/AAO/DDO, Accounts Branch, Central District, THC, Delhi
4. The A.O (Judl.)/Branch in Charge, Administration Branch, Central District, THC, Delhi.

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451

5. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The Dealing Official, ACR Cell/ Computer Branch, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, R&I Branch to upload on the LAYERS.
8. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website).


17.10.2025

Principal District & Sessions Judge (HQs), Delhi